

(b) if so, the details thereof;

(c) whether any proposal to include these projects in Ninth Five Year Plan is under consideration of the Government;

(d) if so, the details thereof; and

(e) whether World Bank or any other agency has proposed to provide assistance for these schemes and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Since water supply and sanitation are State subjects, no steps have been taken by the Union Govt. to implement such schemes in major cities of Rajasthan.

(b) to (d). Do not arise.

(e) The Jaipur Water Supply & Sewerage Project & the Rajasthan Water Supply & Sewerage Project for 5 major towns viz. Kota, Ajmer, Bikaner, Udaipur and Jodhpur at an estimated cost of Rs.442.4 crores and Rs.2022.17 crores respectively had been posed by the Union Govt. for World Bank assistance. The World Bank has not committed any resources so far, but has desired that in respect of the Jaipur project only, the State Govt. should complete various studies & conditionalities prior to the appraisal of the project by the World Bank.

[English]

LPG Agencies

4349. SHRI PRABHU DAYAL KATHERIA :
 SHRI NAND KUMAR SINGH CHAUHAN :
 SHRI SUKH LAL KUSHWAHA :
 SHRI SHATRUGHAN PRASAD SINGH :
 SHRI RADHA MOHAN SINGH :
 SHRI ANANDRAO VITHOBA ADSUL :
 SHRI GANGA RAM KOLI :
 SHRI NAMDEO DIWATHE :
 SHRI SATYAJITSINH D. GAEKWAD :
 SHRI GIRHARI YADAV :
 SHRI MAHENDRA KARMA :
 SHRI YELLIAH NANDI :
 SHRIMATI LAKSHMI PANABAKA :
 SHRI CHITRASEN SINKU :
 SHRIMATI KETAKI DEVI SINGH :
 SHRI JAGDAMBI PRASAD YADAV :
 SHRI HARIVANSH SAHAI :
 KUMARI SUSHILA TIRIYA :
 SHRI BRAJ MOHAN RAM :
 SHRI VIJAY KUMAR KHANDELWAL :
 SHRI VISHVESHWAR BHAGAT :
 SHRI T. GOVINDAN :

Will the PRIME MINISTER be pleased to state :

(a) the number of applications received by the Union Government for the allotment of Petrol/Diesel retail

outlets and LPG agencies from each State during each of the last three years;

(b) the details of persons who have been allotted the petrol/diesel retail outlets and LPG agencies during the above period and number of application rejected/pending;

(c) the details of allotment from discretionary quota and the number of SC/ST/OBC, Handicapped, Ex-servicemen and Freedom Fighters allotted among them, State-wise;

(d) whether several complaints were received on irregularities in some of these allotment;

(e) if so, the details thereof;

(f) the action taken by the Government thereon;

(g) whether the Government propose to allot more petrol/diesel retail outlets and LPG Agencies during the current year; and

(h) if so, the details thereof, Statewise with location?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) to (c). A large number of applications are received for allotment of dealerships/distributorships against the advertisements issued by the oil marketing companies for allotment through Oil Selection Boards and for allotment on compassionate grounds under discretionary powers of the Government. The category-wise allotments of RO dealerships and LPG distributorships allotted through OSBs and under discretionary powers of the Government during the period 1.1.1993 to 31.3.1996 are as under :

OSBs

	SC	PH	ST	DEF	FF	OSP	OP	TOTAL
RO	315	137	169	99	75	-	746	1541
LPG	167	102	83	71	52	1	471	947
Discretionary	RO - 179							
	LPG - 155							

(d) to (f). Complaints are received from time to time alleging irregularities in selections made through OSBs. In established cases of irregularities, fresh selections are ordered.

(g) and (h). In order to meet the growing demand, 1191 LPG distributorships and 1040 retail outlets dealerships have been included in the LPG Marketing Plan 1994-96 and RO Marketing Plan 1993-96.

Revision of Norms

4350. SHRI JAGAT VIR SINGH DRONA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government have received recommendations from the Expert Group of Planning